IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

(IB)-245 (PB)/2017

IN THE MATTER OF:

India Bulls Housing Finance Ltd.

... Applicant/Petitioner

Vs.

Deltronix India Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 09.10.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Petitioner/Applicant:

Mr. Sumesh Dhawan, Ms. Vatsala Kak,

Advocates

For the Respondent

Mr. Biswajit Das, Mr. Akhilesh,

Ms. Anjali Verma, Advocates

ORDER

Order reserved.

(CHIEF JUSTICE M.M.KUMAR)

PRESIDENT

(DEEPA KRISHAN) MEMBER(TECHNICAL)

09.10.2017 V. Sethi